

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CA 13/2003

DATE OF ORDER: 23.4.2003

G.K. Sharma son of Shri Har Prasad Sharma by caste Sharma aged about 67 years, resident of FL 104/1001 Shanti Path, Agrawal Farm, Jaipur. Presently Retd. as Shops Superintendent (Planning) C.N.W. Ajmer.

..... Applicant.

VERSUS

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. Division Railway Manager, Western Railway, Ajmer.
3. Chief Works Manager, Western Railway, Loco Shops, Ajmer.

..... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This CA has been filed for seeking the following reliefs:-

"8.1 That by a suitable writ/order or direction the respondents be directed to pay the 12% interest on the delayed payment of DCRG and pay that is in total Rs. 73000/- (seventy three thousand) with effect from 1.1.994 the date of retirement till the date of payment of the amount Rs. 73000/- (seventy three thousand) to 29th June, 2002.

8.2 Any other relief which the Hon'ble Bench deems fit."

2. During the course of arguments at the admission stage, the learned counsel for the applicant submits that he wants to

u

withdraw this OA and file appropriate petition/application afresh.
Prayer granted subject to limitation. The OA stands dismissed
as withdrawn.


(M.L. CHAUDHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)